**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**I.A. Nos. 219 and 220 of 2007 in AFR No. 1316 of 2007**

**Dated: April 1, 2008**

Present: **Hon'ble Mr. H.L. Bajaj, Technical Member**
**Hon'ble Mrs. Justice Manju Goel, Judicial Member**

**Jindal Poly Films Ltd.** **-Applicant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.** **-Respondent(s)**

Counsel for the Applicant(s) : Ms. Suruchi Aggarwal

Counsel for the Respondent(s) : Mr. Manish Bishnoi and
Mr. Buddy A. Ranganadhan for MERC

**ORDER**

In view of the clarificatory order dated December 17, 2007 issued by the first respondent, MERC in case no. 26 of 2007 and case no. 65 of 2006, the appellant wishes to withdraw the appeal. The same is dismissed as withdrawn.

**(Manju Goel)**
**Judicial Member**

**(H.L. Bajaj)**
**Technical Member**

Deepak/BS